

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF CHENNAI ZONAL BENCH

Date : 30th July, 2018
Time : 02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 462/2018 (Earlier O.A. No. 11/2018 (SZ))	D. V. Girish Vs. Union of India & Ors.	Mr. Yogeshwaran. A, Adv. for Applicant
2.	Original Application No. 465/2018 (M.A. No. 1106/2018, M.A. No. 1107/2018 & M.A. No. 1108/2018) (Earlier O.A. No. 100/2017 (SZ))	B. Narender Reddy Vs. State of Telangana & Ors.	Mr. G. Stanly Hebzon Singh, Adv. for Applicant
3.	Original Application No. 319/2018	Gouraram Rajashekar Reddy Vs. Chief Secretary, State of Telengana & Ors.	Mr. TVS Raghavendra Sreyas and Ms. Gayatri Gulati, Advs. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in